

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 49/13	TP 48/16	Hearing	397/ 398	M/s. Arun kumar & Anr. Vs. Blue Mer-cury Apparels P. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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10. A S ANIRUBHA  
(9740732170)

RESPONDENT.

LAKSHMI R  
(8867235297)  
The Lawmen International

petitioner

Counsel for petitioner is present. Counsel for petitioner reported no objections on the report filed by the observer. Counsel for respondent has not filed any objection. Both parties are directed to proceed with the main matter.

List it on 18.07.2017 and for objections if any in the meanwhile.

MEMBER (J)

MEMBER (T)